

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **27.01.2023** (FRIDAY)  
CHENNAI BENCH (VIRTUAL MODE)  
**10:30 AM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgement

| S.No. | Case No.                                                                                                                             | Name of the Parties                                       | Counsel for Appellants | Counsel for Respondents                                |
|-------|--------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------|------------------------|--------------------------------------------------------|
| 1.    | IA No. 34/2023<br>in<br>Comp App (AT)<br>(CH)(Ins)No.13/2023<br>&<br>Comp App (AT)<br>(CH)(Ins)No.13/2023<br>& IA No.33 &<br>35/2023 | Sridhar Cherukuri<br>Vs<br>Dr G.V. Narasimha Rao &<br>Anr | Mr. K Moorthy          | Mr. Pradeep Joy- R1<br>Ms. Harshini<br>Jhothiraman- R2 |

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By the order of Hon'ble Member (J)  
(Chennai Bench)

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For Assistance,

1. For VC Link- [ycnclatchennai5@gmail.com](mailto:ycnclatchennai5@gmail.com)  
Ph-044-28880500